

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.02.2020 (WEDNESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 227 of 2019 & I.A. No. 631 of 2020	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. With	Ankit Dubey	Anurag Sharma-R1
2.	Comp. App. (AT) No. 228 of 2019 & I.A. No. 632 of 2020	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma-R1
3.	Comp. App. (AT) No. 229 of 2019 & I.A. No. 623 of 2020	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma-R1
4.	Comp. App. (AT) (Ins) No. 1160 of 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd. & Anr.	Chitranshul A. Sinha	Susheel Cyriac K.V. Balakrishnan-R2
5.	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar Vs. Gopalsamy Ganesh Babu. Liquidator & Anr.	Kaushik N. Sharma	T. N. Durga-R1 T. Rai (ENP) Jitender Kumar (ICICI)

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 298 of 2020	Sandeep Kukkar Vs. Vijay Kumar Todi, Sole Proprietor of V. One & Anr.	K.K. Jain	
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7.	Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	
8.	Comp. App. (AT) (Ins) No. 300 of 2020	Regal Engineers & Contractors (P) Ltd. Vs. Endee Shelter Properties Pvt. Ltd.	G. Balaji	
9.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	
10.	Comp. App. (AT) (Ins) No. 302 of 2020	Sanjay Kumar Sharma Vs. Corporate Power Ltd.	Pawan Sharma	
11.	Comp. App. (AT) (Ins) No. 303 of 2020	ASREC (India) Ltd. Vs. Divyesh Desai	Saurabh Jain	
12.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	
13.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	
14.	Comp. App. (AT) (Ins) No. 306 of 2020	K. Bapaiah Vs. Asset Reconstruction Company Ltd. (ARCIL) & Anr.	Gautam Singh	
15.	Comp. App. (AT) No. 44 of 2020	P. Lakshmi & Anr. Vs. Shyam Sundar Agarwal & Ors.	B. Shraavanth Shankar	Angad Mehta
16.	Comp. App. (AT) No. 45 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Shyam Sundar Agarwal & Ors.	D. Abhinav Rao	Angad Mehta
17.	Comp. App. (AT) No. 46 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Shyam Sundar Agarwal & Ors.	D. Abhinav Rao	Angad Mehta

After the above or 12:30 PM, whichever is earlier

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1379 of 2019 Part Heard	Digamber Bhondwe Vs. JM Financial Asset Reconstruction Company.	Sunil Mund	Sonal Jain

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt. Ltd.	Sanchit Garga	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
3.	Comp. App. (AT) (Ins) No. 1301 of 2019	Narayan Shenvi Prabhu Vs. Easun MR Tap Changers Pvt. Ltd. & Anr.	Rajendra Kumar Panigrahi	Aditya Verma
4.	Comp. App. (AT) (Ins) No. 164 of 2020	Chand Ji Bhat Vs. Colliers International (India) Property Services Pvt. Ltd. & Anr.	Sandeep Bisht	Pulkit Deora

For Hearing

5.	Comp. App. (AT) (Ins) No. 1477 of 2019	P.V. Nidhish Vs. N.P. Kamalesh & Anr. With	Aditya Prakash Arora	Bhupesh Pathak-LICH Bijoy P. Pulipra-RP
6.	Comp. App. (AT) (Ins) No. 1478 of 2019	P.V. Nidhish Vs. OCS Group (India) Pvt Ltd & Anr.	Aditya Prakash Arora	Bhupesh Pathak-LICH Bijoy P. Pulipra-RP
7.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
8.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**